25/2 x13/10

Declaration of Assets and Liabilities

| 0 | Year 2021 - 2022 | |
|--------------------------------------|----------------------------------------------------|----|
| I, Kani Kumazi | , son/daughter/wife of Raja Ram Singh | |
| aged years, I | belonging to Bihar Legislative Assemb | de |
| service and presently working as | pelonging to Bihar Legislative Assemb | V |
| give herein below the details of the | assets (immovable, movable, bank balance, etc.) of | |
| myself, my spouse and dependants* | | |

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | | Self | Spouse Name(S) | Dependant-1, Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|----------------------------------------------------------------------------------------------|---------------------------------|------------------------|----------------------|---------------------|--------------------------|
| (i) | Çash | 5,000 | Raja Ram Brys 3,000 | No | No | No |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 8BI BVM Patna, 2,00,000 | No | No | No | No |
| (iii) | Bonds, Debentures and Shares in companies | No | No | No | No | No |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | No | No | No | No | No |
| (v) | Motor Vehicles (details of make, etc.) | No | No | No | No | No |
| (vi) | weight and value) | Gald-100gm Bilnery- 200gm | No | Nô | No | No |
| (vii) | Other assets, such as values of claims / interests | No | No | No | No | No |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. | Description | Self | T 6 | | T | |
|-------|---------------------------------------------------------------------------------------------------------------------------------|------|-------------------|---------------------|---------------------|--------------------------|
| No. | Description | Seir | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | No | No | No | No | No |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | No | No | No | No | No |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | No | No | No | No | No |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | No | No | No | No | No |
| (v) | Others (such as interest in property) | No | No | No | No | No |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | |
|------------|--------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------|--|
| (a) | (i) Loans from Banks | No | No | |
| | (ii) Loans from financial institutions | No | No | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | No | No | |
| | (b) dues to departments dealing with supply of water | No | No | |
| | (c) dues to departments dealing with supply of electricity | No | No | |

Rani Kumani

| | (d) dues to departments dealing with telephones | No | No |
|------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------|----|
| (e) dues to departments dealing with government transport (including aircraft and helicopters) | | No | No |
| | (f) Other dues, if any | No | No |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | JYDPK-5564H | No |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | No | No |
| | (iii) Sales Tax [Only in case of proprietary business] | No | No |
| | (iv) Property Tax | No | No |

C. Personal Detail GPF/CPF/PRAN No. 111105365441 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Rani Kumasai

Name of Employee: Rani Kumani

Designation: Officer Attendant

Department: Bi Lar Legislative, Assembly

Note:

Place: Patna

Date: 15.02.2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rani Kumasci